

(a) whether dairy items are being exported from the country at present;

(b) if so, the details of the dairy items being exported and the names of the countries to which these items exported during the current year;

(c) the foreign exchange earned therefor during the above period;

(d) whether any multinational companies is involved in such exports; and

(e) if so, the details thereof, company-wise ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) Yes, Sir.

(b) During the current year skimmed milk, whole milk food for babies and other kinds of milk and cream containing fat exceeding 6% by weight; skimmed milk, whole milk, milk for babies in powder granules/other solid forms, butter, melted butter (ghee), fresh cheese, and other kinds of cheese were exported from India to Bahrain, Bangladesh, Canada, France, Ghana, Hong Kong, Italy, Kuwait, Nepal, Netherlands, Oman, Singapore, Sri Lanka, Switzerland, UAE, U.K. and U.S.A.

(c) During 1996-97 (April-August), the value of exports of dairy items from India was Rs. 530.00 lakhs.

(d) The Agricultural and Processed Food Products Export Development Authority (APEDA) has not issued any Registration-cum-Allocation Certificate (RCAC) to multinational companies for export of milk powder, butter and ghee for which ceilings have been fixed by the Government for export.

(e) Does not arise.

[Translation]

Incentives for setting up Agro Based Industry

4333. SHRI HANSRAJ AHIR : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government are taking any concrete measures to ensure self employment to the rural youths;

(b) if so, whether the Government are providing any incentives to set up agro based industries;

(c) if so, the types of incentives being offered in this regard;

(d) whether the Government are planning to impose a ban on setting up agro based industries by multinational

companies and big industrial Houses in the country; and

(e) if not, the reasons therefor ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) Yes, Sir.

(b) and (c) Agro-based industry is one of the village industries being promoted by KVIC. KVIC has taken a number of steps to develop agro-based industry in the country such as providing financial assistance in the form of grant and loan on the basis of projects submitted by its implementing agencies, such as registered institutions, cooperative societies, state KVI Boards and individual entrepreneurs. In order to boost the production of these industries and to provide gainful employment to the rural artisans, KVIC has launched national programme in respect of some of the village industries. One such industry is beekeeping which is an agro-based industry.

The KVIC in collaboration with North Eastern Council has sanctioned a regional project on development of Agriculture for commercial exploitation in North Eastern region. KVIC has taken up some special schemes such as 125 Blocks Development Programme and District Special Employment programme in backward areas under which also agro-based industries are being implemented. Under KVIC training programme, it imparts training in various village industries including agro-based activities. Under project approach, projects costing upto Rs. 10.00 lakhs are eligible for 25 per cent margin money initially, in the form of interest free loan and after repayment of C.E. loan with interest, the same will be converted into grant. The project costing beyond Rs. 10.00 lakhs and upto Rs. 25.00 lakhs are eligible for margin money at the rate of 25 per cent for first Rs. 10.00 lakhs and for remaining amount at the rate of 10 per cent of the balance. In case of Hill Boarder, Tribal and Weaker Section areas, SC, ST, OBC/MINORITY, SEMFEX-III and Women beneficiaries the project upto Rs. 10.00 lakhs will get 30 per cent margin money. Apart from KVIC's financial assistance, funds are also provided through institutional financing agencies on the basis of interest subsidy eligibility certificate, under which the implementing agencies bear interest at the rate of 4 percent per annum and difference of the interest charged by bank is being subsidised by KVIC.

(d) and (e) Agro-based industries are open to any entrepreneur who fulfils the requirements under the licensing procedure.

Social Residential Schemes by LIC and GIC

4334. SHRI SOHAN BEER : Will the Minister of FINANCE be pleased to state :

(a) whether the Life Insurance Corporation of India and General Insurance Corporation of India have started or propose to start some social residential schemes in Uttar Pradesh; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) and (b) No, Sir. However, both LIC and GIC grant loans at concessional interest rate of all State Governments, including Uttar Pradesh, for financing various social housing schemes as per allocations made by the Planning Commission and the Ministry of Urban Affairs & Employment every year.

[English]

Woollen Mills

4335. DR. AMRIT LAL BHARTI :
SHRI VENKATARAMI REDDY ANANTHA :

Will the Minister of TEXTILES be pleased to state :

(a) the total number of woollen mills in the country, State-wise;

(b) whether the Government propose of set up more woollen mills in the Public/Joint Sector; and

(c) if so, the details thereof, State-wise ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):

(a) A Statement is attached.

(b) There is no proposal before the Government to set up more woollen mills in the Public/Joint Sector in the country.

(c) Does not arise.

Statement

The total number of woollen mills in the country, State-wise as on December, 1996 are given below

Sl.No.	Name of State	No. of Mills
1	2	3
1	Andhra Pradesh	6
2	Assam	1
3	Bihar	2
4	Gujarat	17
5	Haryana	117
6	J & K	11

1	2	3
7.	Karnataka	3
8.	Madhya Pradesh	5
9.	Maharashtra	27
10.	Punjab	264
11.	Rajasthan	69
12.	Tamil Nadu	2
13.	Uttar Pradesh	44
14.	West Bengal	5
15.	Delhi	12
16.	Himachal Pradesh	12
17.	Chandigarh	1
Total		658

Tax Arrears

4336. SHRI N.K. PREMCHANDRAN :
SHRI K.P. SINGH DEO :

Will the Minister of FINANCE be pleased to state :

(a) the amount payable to the Government by the corporate sector as tax arrears till date;

(b) whether the Government have taken any steps to realise the dues from the corporate sector;

(c) if so, the details thereof;

(d) whether the Government has initiated any action against those industrialists and multinational companies who avoided themselves from the payment of taxes; and

(e) if so, the details thereof and the number of cases registered against them during 1996 and 1997 so far ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) to (e) The information is being collected and will be laid on the Table of the House.

Indian Overseas Bank

4337. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of FINANCE be pleased to state :

(a) the total number of Indian Overseas Bank branches, Extension Counters, Central Clearing Offices, Staff Training Centres, Regional Offices, Zonal Offices etc which are functioning as on December 31, 1996;